

- (1) A copy of the Limestone and Dolomite Mines Labour Welfare Fund (Second Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 609 in Gazette of India dated the 13th August, 1983 under sub-section (4) of section 16 of the Limestone and Dolomite Mines Labour Welfare Fund Act, 1972. [Placed in Library. See No. LT-7224/83]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Safety Council, Bombay, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Safety Council, Bombay, for the year 1982-83. [Placed in Library. See No. LT-7224/83]

Annual Report, Audited Accounts etc. of the  
Telecommunications Consultants India  
Limited, New Delhi

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI VIJAY N. PATIL) ON THE BEHALF OF MY COLLEAGUE SHRI V.N. GADGIL : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Telecommunications Consultants India Limited, New Delhi, for the year 1982-83.
- (2) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7225/83]

Notification under the Central Excise Rules, 1944, Reports under Article 151 (1) of the Constitution

THE DEPUTY MINISTER IN THE

MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) A copy of Notification No. G.S.R. 878 (ii) (Hindi and English versions) published in Gazette of India dated the 3rd December, 1983 together with an explanatory memorandum making certain amendment to Notification No. 81/83-CE dated the 1st March, 1983, issued under the Central Excise Rules, 1944. [Placed in Library. See No. LT-7226/83]
- (2) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution.
- (i) Report of the Comptroller and Auditor General of India for the year 1983-Union Government (Commercial) Part VIII-Miscellaneous Topics of Interest. [Placed in Library. See No. LT-7227/83]
- (ii) Report of the Comptroller and Auditor General of India for the year 1982-Union Government (Commercial) Part IX-Jessop and Company Limited. [Placed in Library. See No. LT-7228/83]
- (iii) Report of the Comptroller and Auditor General of India for the year 1982-Union Government (Commercial) Part X-Mining and Allied Machinery Corporation Limited. [Placed in Library. See No. LT-7229/83]

12.10 hrs.

(MR. DEPUTY SPEAKER *in the Chair*)

12.10 hrs.

COMMITTEE ON SUBORDINATE  
LEGISLATION

Twenty-Second Report

SHRI R.S. SPARROW (Jullundur) : I beg to present the Twenty-second Report (Hindi and English versions) of the Committee on Subordinate Legislation,